

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2635
ANSWERED ON:08.08.2003
JUTE MILLS UNDER BIFR
RAMDAS ATHAWALE

Will the Minister of TEXTILES be pleased to state:

(a) the number and details of the jute mills which have been referred to Board of Industrial and Financial Reconstruction for rehabilitation and revival as on date; and

(b) the number and details of such mills which have since been shut down and referred for revival?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

(a) & (b) Since the inception of Board for Industrial and Financial Reconstruction (BIFR), the cases of 53 jute mills have been referred to them for their revival and rehabilitation till 30.06.2003. Revival Schemes were sanctioned by BIFR/Appellate Authority for Industrial & Financial Reconstruction (AAIFR) in respect of 9 cases, whereas 6 companies were declared no longer sick after successful implementation of revival/rehabilitation schemes. The BIFR recommended cases of 12 sick jute companies for winding up. The details of the jute mills referred to BIFR and the status thereof is given in the Annexure.

ANNEXURE

State - wise list of Jute Cases - referred to BIFR

Sl.No. Case No. Company Bench Workers Network Acc. Loss O.A Date of Order

REVIVAL SCHEME SANCTIONED UNDER SECTION 18 (4)

1. 36/1987 Budge Budge II 3524 226.24 655.22 IFCI 10/02/1997
2. 80/1987 New Central Jute Mills II 10611 316.62 2281.71 IRBI 31/10/1995
3. 117/1987 Anglo India Jute Mills I 5969 251.69 525.89 IFCI 04/02/1994
4. 190/1987 Howrah Mills II 4438 107.43 1424.35 IFCI 31/07/1987
5. 106/1994 Kanarhatti Company Ltd. III 4707 81.20 761.22 IRBI 03/03/1999
6. 13/1995 Caledonian Jute & Industries Ltd III 3304 53.00 333.00 IRBI 07/04/2003
- 7 38/1995 Vijayshree Ltd. III 4201 5.00 317.00 SBI 30/06/2000
8. 86/1996 Bhiwaniwala Jute Fibres Pvt. Ltd. III 210 59.00 230.00 IDBI 30/07/1998

DISMISSED AS NON MAINTAINABLE

1. 96/1987 Dalhousie Jute I - .00 .00 N.A. 22/03/1988
2. 148/1988 Victoria Jute Co. Ltd. III - .00 .00 N.A. 09/02/1989

3. 150/1988 Samnuggar Jute Co.Ltd. III - .00 .00 N.A. 08/02/1989
4. 154/1988 Titagarh Jute I - .00 .00 N.A. 10/02/1989
Factory Ltd.
5. 35/1989 Juggilal Kamlatpat IV - .00 .00 N.A. 10/01/1990
Jute Mills
6. 53/1989 Winsome International IV - .00 .00 N.A. 18/09/1989
Ltd.
- 7 616/1992 Tripura Jute Mills Ltd. I 1327 326.00 810.00 N.A. 08/06/1993
8. 97/1995 Bhiwaniwala Jute Fibre IV 220 59.00 174.00 N.A. 12/03/1996
Pvt. Ltd.
9. 62/2000 The Empire Jute Co.Ltd. II 1979 69.00 969.00 N.A. 09/08/2000
10. 89/2000 Hiriyur Textiles Ltd. II 127 210.00 326.81 N.A. 21/11/2001
11. 96/2000 Towels India Exports III 237 929.16 1289.24 N.A. 20/07/2000
Ltd.
12. 137/2000 Sundaram Spinning III 698 118.37 451.74 N.A. 30/12/2000
Mills Pvt. Ltd.
13. 143/2000 Vaigai Thread II 272 10.10 322.08 N.A. 20/09/2002
Processors Ltd.

DRAFT SCHEMES CIRCULATED

1. 42/1991 Andhra Pradesh II 357 81.21 86.32 IRBI 19/08/2002
Fibres Ltd.

WINDING UP RECOMMENDED UNDER SECTION 20(1)

1. 107/1987 Fort William Co,. II 4870 74.34 1208.49 ICICI 01/09/2002
2. 151/1987 Shalimar Rope IV 130 41.41 401.89 N.A. 15/12/1989
3. 154/1987 Angus Co. Ltd. I 4643 182.54 1637.03 IFCI 28/05/1990
4. 220/1987 Kelvin Jute Co. Ltd. III 3060 176.93 1157.32 IRBI 09/11/1995
5. 30/1988 Kannkarrah Co. Ltd. I 3703 76.49 1129.48 IFCI 13/11/2002
6. 189/1988 Gourepore Co. IIKK 4937 122.50 1815.25 IFCI 12/09/1991
- 7 293/1988 Konark Jute Ltd. I 2303 273.90 784.90 ICICI 07/09/2001
8. 297/1988 Nuddea Mills II 4315 570.48 1305.13 ICICI 05/02/1990
9. 41/1989 Shree Gouri Shankar III 2040 55.00 710.00 SBI 24/04/2003
Jute Mills
10. 40/1992 Gopal Jute Industries III 89 43.20 155.44 BOB 10/06/1994
Pvt. Ltd.
11. 5/1995 Agarpara Jute Mills III 3665 1.00 690.00 IRBI 01/01/2000
Ltd.
12. 393/1999 The India Jute & II 1577 296.97 463.85 IFCI 01.11.2002
Industry Ltd.

WINDING UP NOTICE ISSUED

1. 11/1987 Kanoria Jute III 3831 131.00 472.00 IFCI 26/06/2001

2. 258/1988 Nellinarla Jute III 4174 77.64 293.16 IFCI 13/06/2002
3. 506/1993 National Jute
Manufacturers
Association II 27364 5200.00 54355.00 IRBI 23/02/2001
4. 77/2000 Sumangla Spinning I 213 144.96 257.96 IDBI 01/04/2003
Mills Pvt. Ltd
5. 88/2000 Bharat Commerce &
Industries Ltd. III 6320 1136.56 1823.61 IDBI 10/03/2003

UNDER INQUIRY

1. 124/2000 Norind Industry Ltd. III 64 65.00 162.10 BOB -

FAILED & REOPENED

1. 149/1994 Juggilal Kamlapat
Jute Mills Co. Ltd. I 2438 104.00 968.00 IFCI 01/11/2000

REMANDED BY AAIFR

1. 91/2000 Debi Spinning III 199 51.00 336.29 IDBI 24/10/2000
Mills Ltd.

STAY ORDER BY COURTS

1. 276/1987 Shri Hanuman Jute III - 23.98 338.23 IFCI 13/04/1993
2. 189/1988 Meghna Mills III - .00 759.00 N.A. 14/07/1990
3. 39/1990 Ganes Mfg. Co. II 5725 90.32 1795.89 IRBI 09/05/1998

SCHEME SANCTIONED BY AAIFR

1. 135/1988 Delta Jute I - 121.82 1335.85 ICICI 31/05/1992

DECLARED NO LONGER SICK

1. 75/1987 Naihati Jute I 3885 47.49 718.20 IRBI 20/06/2002
2. 112/1987 India Jute & Industries III 6985 143.72 366.00 IFCI 30/11/1996
3. 240/1988 Prabartak Jute Mills III 2084 41.79 128.91 IRBI 28/07/1999
4. 42/1989 Shri Bajrang Jute Mills III 1929 29.00 237.27 IDBI 18/04/2002
5. 109/1989 Dalhousie Jute I 3805 138.42 465.39 IRBI 26/03/1996
6. 142/1989 Naffar Chandra III 2479 50.00 241.12 IFCI 13/03/1996

Jute Mills

STAYED BY AAIFR

1. 127/1987 Calcutta Jute Mfg. II 916 39.60 354.37 IRBI 30/01/2001